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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 31/9/NCLT/AHM/2017

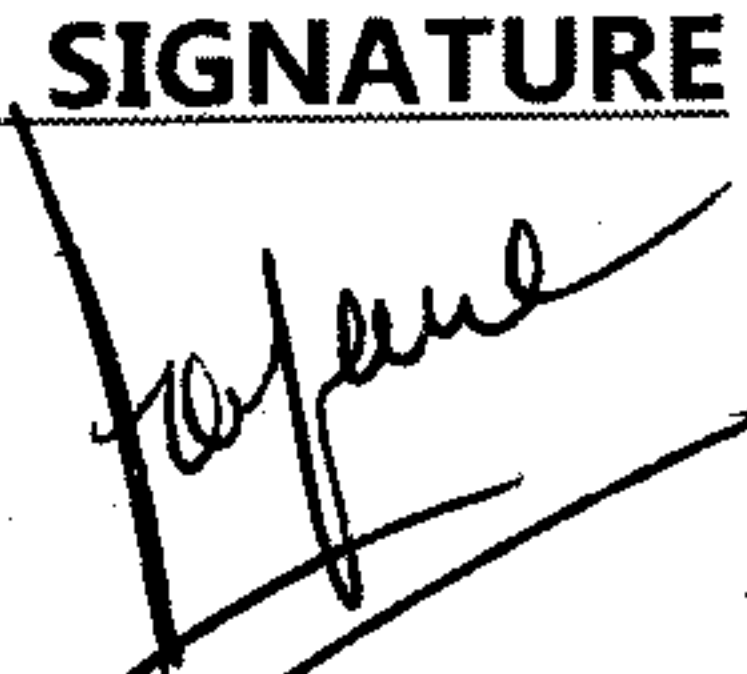
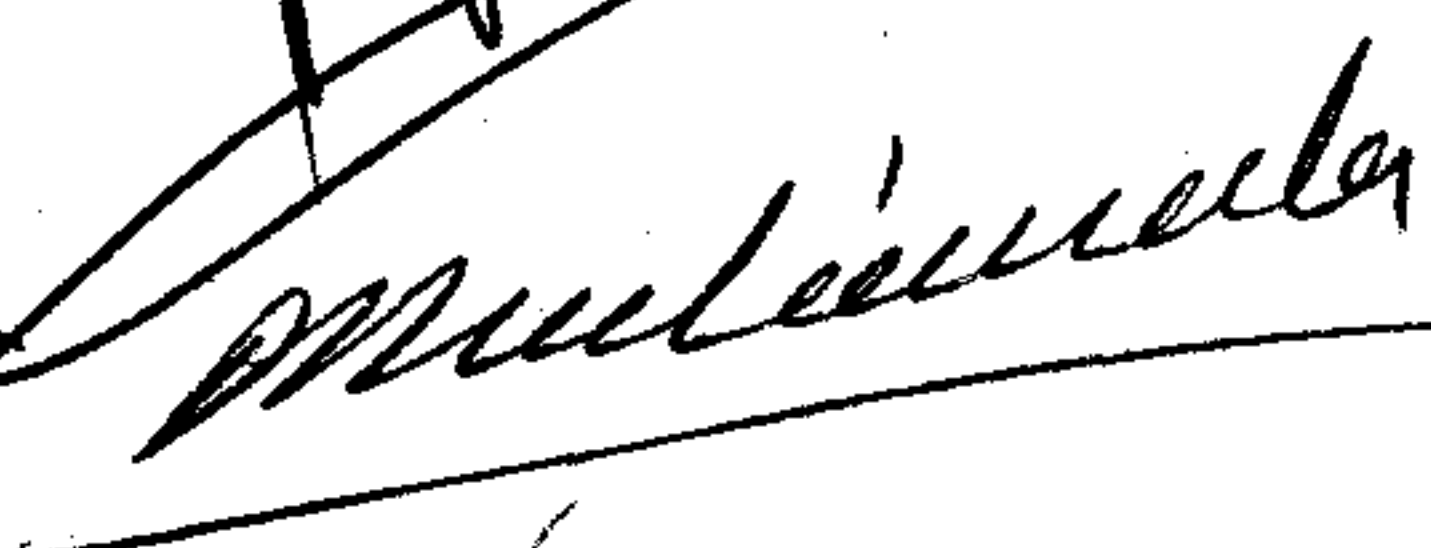
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company: Eshaani Fashion Pvt Ltd.
V/s.
Jaibhagwati Textprint Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HITEN PARIKH	CA	Petitioner	
2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	

ORDER

Learned FCA Mr. Hiten Parikh present for Operational Creditor/ Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Learned Advocate Mr. Pavan Godiawala filed Vakalatnama for Respondent.

For hearing before admission, list the matter on 13.07.2017.

 10/3/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the ¹⁰~~10~~th day of July, 2017.